## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3707
ANSWERED ON:13.02.2014
VACANT POSTS IN PSUS
Gulshan Smt. Paramjit Kaur; Jagannath Dr. M.; Kateel Shri Nalin Kumar; Mishra Shri Mahabal; Shivanagouda Shri Shivaramagouda; Sivasami Shri C.

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a large number of posts in various categories meant for functional and operational requirements are lying vacant in various wings and units of the Public Sector Undertakings (PSUs);
- (b) if so, the details thereof, State/PSU and category-wise;
- (c) the number of employees, working in these undertakings as on date against the sanctioned strength on regular basis separately, category-wise;
- (d) whether the Government proposes to regularise the services of the contract based employees and if so, the details thereof; and
- (e) the steps taken/being taken by the Government to fill the vacant posts in all the units and wings of PSUs?

## **Answer**

## THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a)& (b): Recruitment to all posts below the Board level in the Central Public Sector Enterprises (CPSEs) is done by the Management of respective CPSEs as per the Policy approved by their Boards. Data on vacant posts in various categories in CPSEs is not centrally maintained in the Department of Public Enterprises.
- (c): As per Public Enterprises Survey 2011-12 laid in the Parliament, the total number of employees (excluding casual workers) as on 31.3.2012 in 260 CPSEs was 13.98 Lakh. Data on sanctioned strength in various categories in CPSEs and the employees working against the sanctioned strength are not centrally maintained in the Department of Public Enterprises.
- (d) & (e): Action for regularisation of the contract based employees, if any, and to fill up vacant posts in CPSEs is taken by Management of respective CPSEs as per their requirements. Details in this regard are not centrally maintained in the Department of Public Enterprises.